

Amendment Regulations, 1972, published in Notification No G S R 41(L) in Gazette of India dated the 20th January, 1972

(xxi) The Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 1972, published in Notification No G S R 42(F) in Gazette of India dated the 20th January, 1972

(xxii) The Indian Administrative Service (Pay) Third Amendment Rules 1972 published in Notification No G S R 43(L) in Gazette of India dated the 20th January, 1972

(xxiii) The Indian Police Service (Pay) Amendment Rules 1972 published in Notification No G S R 44(L) in Gazette of India dated the 20th January, 1972

(xxiv) The Indian Police Service (Pay) First Amendment Rules 1972, published in Notification No G S R 116 in Gazette of India dated the 22nd January, 1972 [*Placed in Library* See No LT—1513/72]

CENTRAL INDUSTRIAL SECURITY FORCE (AMENDMENT) RULES

SHRI K C PANT I beg to lay on the Table a copy of the Central Industrial Security Force (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No S O 444 in Gazette of India dated the 5th February, 1972, under sub section (3) of section 22 of the Central Industrial Security Force Act, 1968 [*Placed in Library*. See No LT—1514/72]

ANNUAL REPORT OF REGISTRAR OF NEWS- PAPERS ON PRESS IN INDIA

THE MINISTER OF STATE IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRIMATI NANDINI
SATPATHY) : I beg to lay on the Table

(1) A copy of the Annual Report (Part 1) of the Registrar of New papers for India on Press in India, 1971

(2) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Report simultaneously [*Placed in Library* See No LT—1515/72]

UGC (DISQUALIFICATION, RETIREMENT AND CONDITIONS OF SERVICE OF MEMBERS) AMENDMENT RULES

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND SO-
CIAL WELFARE AND IN THE DEPART-
MENT OF CULTURE (SHRI D P
YADAV) I beg to lay on the Table a copy
of the University Grants Commission (Dis-
qualification, Retirement and Conditions of
Service of Members) Amendment Rules, 1972
(Hindi and English versions) published in
Notification No S O 507 in Gazette of India
dated the 10th February 1972 under sub-
section (3) of section 25 of the University
Grants Commission Act, 1956 [*Placed in
Library* See No LT—1516/72]

12 25¹ hrs

RESIGNATION OF MEMBER (SHRI P C SETHI)

MR SPEAKER I have to inform the
House that Shri P C Sethi, an elected mem-
ber of Lok Sabha from Indore constituency
of Madhya Pradesh, has resigned his seat in
Lok Sabha with effect from the 22nd March
1972

12.26 hrs

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TENTH REPORT

SHRI G G SWELL (Autonomous Dis-
tricts) I beg to present the Tenth Report of
the Committee on private Members' Bills and
Resolutions